

प्राइवेट कम्पनियों की रेलवे लाइनों

५२१. सेठ गोविन्द दास : क्या रेल मंत्री प्राइवेट कम्पनियों द्वारा चलाई जाने वाली रेलों की वार्षिक आय बताने की कृपा करेंगे ?

The Deputy Minister of Railways and Transport (Shri Alagesan): The total income of railways run by private Companies during 1951-52 for which published accounts are available is Rs. 12,99,564. A detailed list is laid on the Table of the House. [See Appendix V, annexure No. 20.]

मध्य प्रदेश को नियत किये गये ट्रैक्टर

५२२. श्री चाँडक : क्या ज्ञात तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय ट्रैक्टर संगठन के अधीन वर्ष १९५२-५३ में मध्य प्रदेश को दिये गये तथा चलने वाले ट्रैक्टरों की संख्या कितनी है ?

(ख) उन की लागत कितनी है ?

(ग) उन ट्रैक्टरों में से इस समय कितने ट्रैक्टर काम कर रहे हैं ?

(घ) कितने ट्रैक्टर बेकार पड़े हैं तथा बेकार रहने का क्या कारण है ?

(ङ) अब तक इन ट्रैक्टरों से कितनी भूमि जोत में लाई गयी है ?

(च) ट्रैक्टरों का किराया किसानों से प्रति एकड़ हिसाब से तथा कितनी किस्तों में वसूल किया जाता है ?

(छ) ट्रैक्टरों के किराये के सम्बन्ध में क्या सरकार को कोई अभ्यावेदन किया गया है ?

(ज) यदि हां, तो इस सम्बन्ध में क्या निर्णय किया गया है ?

The Minister of Food and Agriculture (Shri Kidwai): (a) During 1952-53 reclamation season, 60 heavy tractors were allotted for operations in Madhya Pradesh.

(b) Rs. 39,98,368.

(c) 55.

(d) Five tractors remained idle in the 1952-53 season for want of spare parts.

(e) During 1952-53 season, a total area of about 62,760 acres was reclaimed. The total area reclaimed by C.T.O. from 1947-48 up to the close of 1952-53 with the tractors mentioned above as well as some other tractors is about 3,10,800 acres. The entire area reclaimed in the 1952-53 season is expected to be brought under actual cultivation by the next Rabi, while the rest of the reclaimed area is already under cultivation.

(f) The expenditure incurred on the operations by the Central Tractor Organisation is recovered from the State Government in five annual instalments. The latter make recoveries from the cultivators at the rates indicated below:—

(i) For reclamation of prior cultivated lands in the pre-rabi harvest period—Rs. 40 per acre.

(ii) For reclamation of prior cultivated lands in the post-rabi harvest period—Rs. 55 per acre.

(iii) For reclamation of fallow lands—Rs. 65 per acre.

The reclamation charges are recovered by the State Government from the cultivators in five annual instalments.

(g) and (h). The Government of Madhya Pradesh have received complaints to the effect that the rates charged are high. The State Government have however not been able to reduce the rates as the charges they themselves have to pay to the Central Tractor Organisation do not permit of such reduction. The Central Tractor Organisation, in their turn, are not in a position to reduce their rate of recovery from the State Government because they work on a 'No profit no loss' basis and the entire expenditure incurred has to be recovered.

DHARASU-GANGOTRI ROAD

523. Shrimati Kamalendu Mati Shah: Will the Minister of Transport be pleased to state:

(a) whether Government are aware of the routes leading to Tibet via Gangotri and Badrinath in U.P.;

(b) whether Government are contemplating to construct the Road from Dharasu to Gangotri under the National Highway Schemes; and

(c) whether Government are aware that there is also possibility of a route to Tibet near a place called Khatling in Tehri Garhwal, U.P. which was said to be a trade route some years back?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

(b) No, Sir.

(c) An alternative route to Tibet from Tehri via Khatling may be possible but the development of these routes is the concern of the Government of Uttar Pradesh.

"ASIAN REGIONAL CONFERENCE

524. Shri Raghunath Singh: (a) Will the Minister of Labour be pleased to state whether Asian Regional Conference is going to be held at Tokyo from the 14th to 26th September, 1953?

(b) If so, do Government propose to send any representative to the said conference?

(c) Will the question of Indian shipping labourers be discussed there?

The Minister of Labour (Shri V. V. Giri): (a) Yes.

(b) Yes.

(c) The agenda of the Conference be as follows:—

1. Problems of wage policy in Asian countries;
2. Workers' housing problems in Asian countries; and
3. Measures for the protection of Young Workers in Asian countries including vocational guidance and training.

WAGONS REQUIRED BY COLLIERIES

525. Shri T. K. Chaudhuri: Will the Minister of Railways be pleased to state whether Government will lay on the Table of the House a statement showing:

(i) the daily average of the number of wagons indented by collieries, year by year, from 1947 onwards up to 1952 and for the first half of 1953,

(ii) the daily average of the number of wagons required by the collieries as per the programme of coal despatches sanctioned by the office of the Coal Commissioners, year by year, for the same period, and

(iii) the daily average of the number of wagons actually supplied to the collieries for coal despatching, year by year, for the same period showing the figures firstly with regard to India as a whole and secondly with regard to (1) coalfields in Bengal and Bihar, (2) C.P. coalfields and (3) C. I. coalfields?

The Deputy Minister of Railways and Transport (Shri Alagesan): Parts (i) to (iii). A statement giving the information available regarding wagon indents by collieries, allocations by